

ITEM NO.45

REGISTRAR COURT. 2

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

IA 194410/2023, in Petition(s) for Special Leave to Appeal (C)
No(s). 21229/2023

WEST BENGAL MADRASAH SERVICE COMMISSION & ANR. Petitioner(s)

VERSUS

AKMOL HOSSAIN & ORS. Respondent(s)

IA No. 194410/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 20-11-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

For Respondent(s)

Mr. Ali Asghar Rahim, Adv.
Mr. Rauf Rahim, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 7 have already filed the counter
affidavit.

Four weeks time, is granted to respondent Nos. 8 and 9, to
file counter affidavit.

After expiry of the said period, the matter be processed for
listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

MG